THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM): (a) to (c): At present, there is no proposal to expand the fertilizer plant of Paradeep Phosphates Limited (PPL). However, PPL proposes to implement the following modernisation schemes during the Ninth Plan period:—

S. No	Scheme	Estimated cost
1	Incorporation of the pipe reactor system in the DAP plant	Rs. 32 crore
2	Installation of an additional phosphoric acid concentration unit	Rs. 7.20 crore
3	Modernisation of the pollution control system with recovery of by-products	Rs. 25 crore

National Council for Veterinary Research in Bangalore

3218. SHRI K.C. KONDAIAH: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is any proposal to establish National Council for Veterinary Research in Bangalore;
 - (b) if so, the details thereof:
- (c) whether the Government of Karnataka has agreed to provide land and other infrastructure facilities for this purpose:
- (d) if so, the details thereof alongwith the estimated funds required for this purpose; and
- (e) the time by which it is likely to be made functional?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) No. Sir.

(b) to (e) Question does not arise.

Border Area Development Programme

3219. LT. GEN. PRAKASH MANI TRIPATHI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government of Uttar Pradesh had sent a proposal in September. 1996 for seeking financial assistance under the Border Area Development Programme:
- (b) if so, whether the Government have released the financial assistance to the Government of Uttar Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) Yes, Sir. The Government of Uttar Pradesh had sent a proposal to Planning Commission seeking financial assistance under Border Area Development Programme (BADP) for strengthening of Indo-Nepal border but, since BADP is not applicable to Indo-Nepal border, so no financial assistance has been released by the Planning Commission. Ministry of Home Affairs has, however, released Rs. 2 crores for strengthening of policing Indo-Nepal Border under the modernisation of State Police scheme.

Survey of Reserve Forests

3220. SHRI HANNAN MOLLAH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the T.V. Rajeshwar Committee (appointed by the Supreme Court) in its report has suggested for a complete survey of the Reserve Forests of the North-East by Forest Survey of India; and
- (b) if so, the action taken by the Government to have the reserve forests surveyed in the North-East including Sikkim?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) Yes, Sir.

(b) The report and the recommendations of the Committee are under consideration of the Hon'ble Supreme Court.

Import of Small Arms

- 3221. SHRI P.S. GADHAVI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether there is a proposal relating to import of small arms (revolvers/pistols) for the para-military forces;
 - (b) if so, the present stage of the proposal;
- (c) whether the lowest tenderer in this regard has been debarred;
 - (d) if so, the grounds thereof;
- (e) whether any proposal has been mooted for giving relaxation in terms and conditions to the lowest tenderers; and
 - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR):
(a) Yes, Sir.

- (b) The proposal is in its initial stages.
- (c) to (f) Does not arise.